

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 705 of 2019

IN THE MATTER OF:

Prayag Polytech Pvt. Ltd. Appellant

Vs

Bon Lon Petrochem LLP Respondent

Present:

**For Appellant: Mr. Vipul Ganda and Ms. Shreya Jain,
Advocates.**

For Respondent:

O R D E R

11.07.2019 Let notice be issued to the Respondent.

Requisites along with process fee be filed by tomorrow, i.e., 12th July, 2019. If the Appellant provides email address of the Respondent, let notice be issued through email also.

Post the case 'for admission' on **19th August, 2019**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Justice A.I.S. Cheema]
Member (Judicial)

[Kanthi Narahari]
Member (Technical)